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Reserved

Central Administrative Tribunal, Allahabad.

Registration O.A.No.328 of 1987

Narendra Kumar Misra
and 3 others

Vs. Union of India & others

Connected with

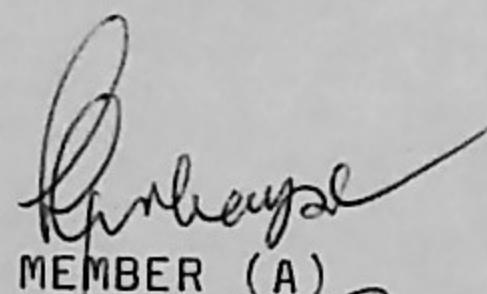
Registration No.O.A.No.177 of 1987

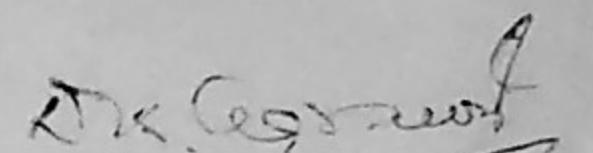
Ajai Kumar Misra & others Vs. Union of India & others

Hon.D.K.Agrawal, JM
Hon.K.Obayya, AM

(By Hon.D.K.Agrawal, JM)

For order, see our order of date passed
in the connected Application O.A.No.177 of 1987.


K. Obayya
MEMBER (A)
Dated 20th Nov 1989
kkb


D.K. Agrawal
MEMBER (J) 30.11.89